

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1009
ANSWERED ON:20.03.2012
REORIENTATION OF NCCF
Tandon Annu

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is considering to reorient the role of the National Cooperative Consumer Federation of India Limited (NCCF) to allow it greater autonomy to engage with market institutions;
- (b) if so, the details thereof;
- (c) whether the Government is planning to allow NCCF to generate money from market sources; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) & (b): The NCCF as a Cooperative Body already enjoys autonomy under Multi-State Cooperative Act. 2002. It has full freedom to engage with market institutions. No re-orientation is under consideration of Government.
- (c) & (d): NCCF generates money from its usual business in different consumer items. Government has given comfort letter for Rs. 100.00 crores to NCCF to borrow from banks. As and when NCCF requests for more funds, such proposal will be considered.